

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:187
ANSWERED ON:22.08.2013
POWER SUPPLY FROM NTPC
Jaiswal Dr. Sanjay

Will the Minister of POWER be pleased to state:

- (a) whether the requisite quota of power has been supplied to each State including Bihar from the National Thermal Power Corporation (NTPC) power plants during the last three years and the current year;
- (b) if so, the details thereof including the quantum of power allocated to each State and supplied from the power plants of NTPC including Bihar during the said period and if not, the reasons therefor;
- (c) whether the Government has received any complaint regarding less supply of power from these States including Bihar from NTPC power plants; and
- (d) if so, the details thereof and the remedial measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 187 TO BE ANSWERED IN THE LOK SABHA ON 22.08.2013 REGARDING POWER SUPPLY FROM NTPC.

(a) & (b) : The details of the quantum of power allocated and supplied, in terms of NTPC's actual generation, to each State including Bihar from NTPC power plants during last three years and current year is at Annex.

(c) & (d) : Yes, Madam. The Government has received references in the recent past from Bihar and Assam. Both Bihar and Assam had less supply of power from Farakka and Kahalgaon Super Thermal Power Stations (STPSs) of NTPC which supply power to these States, due to shortage of coal.

The actual supply from a power plant may be less than the allocation also due to several factors including inter- alia, auxiliary power consumption, fuel shortage, transmission/distribution constraint and forced/ planned outage of generating unit, etc.

The remedial measures taken in case of Bihar and Assam were :-

(i) Government of India supplements the effort of State / concerned CPSU by way of facilitating adequate fuel supply arrangements to Central Sector Generating companies including NTPC. Accordingly, Ministry of Railways and Ministry of Coal were insisted upon to supply sufficient coal to Farakka STPS, Kahalgaon STPS and other power stations of NTPC.

(ii) Further, Government of India also assists by reallocating the surrendered power from Central Generating Stations (CGSs) to the States as per their concurrence. Government of Bihar and Assam were offered power from Aravali Power Company Private Limited (APCPL), Jhajjar. Consent has not been received from these States so far.